

(घ) शिक्षा पर राष्ट्रीय आय के 6 प्रतिशत के कुल परिव्यय के लक्ष्य की प्राप्ति अर्थ-व्यवस्था के विभिन्न क्षेत्रों के प्रतियोगी दावों को पूरा करने के लिए राष्ट्रीय अर्थ-व्यवस्था की क्षमता पर निर्भर करता है।

व्यावसायिक पाठ्यक्रमों वाले महाविद्यालयों में फीस की राशि से वृद्धि

320. श्री रणजीत सिंह :

डा० जिनेंद्र कुमार जैन :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 26 जून, 1992 को "द हिन्दुस्तान टाइम्स" में "वोकेशनल कालेज हाइक फी" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या यह सच है कि विश्वविद्यालय अनुदान आयोग द्वारा चालू वर्ष के दौरान अनुदानों की राशि में वृद्धि पर रोक लगाने का आदेश पारित किये जाने के बाद अधिकांश कालेजों ने फीस की राशि में वृद्धि कर दी है ;

(ग) क्या यह भी सच है कि दिल्ली में कालेजों द्वारा प्रवेश के समय ली जाने वाली राशि में भी कई गुना वृद्धि की गई है ; और

(घ) यदि हां, तो फीस की राशि में हुई इस वृद्धि से आम आदमी की शिक्षा पर पड़ने वाले प्रतिकूल प्रभावों के संबंध में सरकार की क्या प्रतिक्रिया है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा) : (क) जी, हां।

(ख) से (घ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Meeting of Ministers of Culture of State Governments

321. SHRI RAJUBHAI A. PARMAR

SHRI MURLIDHAR CHAN
DRAKANT BHANDARE:

SHRIMATI VEENA VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a meeting of Ministers of Culture of State Governments was held in New Delhi to consider the States role in cultural affairs;

(b) if so, what were the observations and suggestions made therein and what is Government's reaction thereto; and

(c) whether the States' role in the context of rising communalism and religious bigotry in certain Central Universities was also considered in the meeting, if so, what decisions were arrived at therein to curb such tendencies?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes Sir. A meeting of the Secretaries and Ministers of Culture was held in New Delhi on 25th and 26th May, 1992 to consider, among other, a summary of discussions on National policy on Culture.

(b) A Statement is enclosed. (See below) The Govt. would take them into account while formulating the policy.

(c) No, Sir.

Statement

Major recommendations made in the meeting were as follows:

(i) The Policy paper of culture, which was based on the recommendation made in the 10 Regional Seminars held in 1990 wherein Experts, Critics and Administrators participated and considered such a policy, was generally endorsed.

(ii) It was decided that more thought could be given on setting up of All India National Council of Culture as principal agency for grants to cultural organisations and individuals.

(iii) There was a general agreement that the encouragement of voluntary organisations in the field of culture should not be confined to the cities, but should also be taken right down to the grass roots through the Panchayat system.

(iv) Several States appealed for restoration of Centrally-sponsored Schemes in the field of culture.

(v) Considerable emphasis was laid on the literary movement as an adjunct to the National Literacy Mission.

(vi) It was emphasised that without increasing the load on the child, aspects of culture could be woven into the text books being produced by NCERT.

(vii) It was recommended that a Branch Laboratory of NRIC, Lucknow be set up at Manikpur and a branch of Indira Gandhi Rashtriya Manav Sanghralaya at Itanagar, Arunachal Pradesh.

(viii) It was felt that many aspects of cultural activities are under different Departments of States and they need be brought under one Umbrella.

Maintenance of religious places

322. SHRI RAJUBHAI A. PARMAR:
SHRI MURLIDHAR CHAND-
RAKANT BHANDARE:
SHRIMATI VEENA VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any policy/guidelines have been laid about the nature and extent of state regulation with regard to maintenance of religious places of high-cultural and historical value like the Bodh-Gaya,

Vaishno Devi, Historical Gurudwaras, and Mosques; and

(b) if so, the details thereof

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) The places of high cultural and historical value surviving in the form of centrally protected monuments and remains are maintained as per the provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and prescribed norms of preservation. With regards to Bodhgaya (Mahabodhi Temple) and Shrine of Vaishno Devi and other religious buildings which are not under central protection, are looked after either by the State Governments or Private Bodies.

Development of Dravidian languages

323. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to start a centre for the development on Dravidian languages at Kuppam in Chittoor district of Andhra Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) A proposal for the establishment of a society for the Indian Institute of Dravidian Studies at Kuppam in Chittoor district of Andhra Pradesh has been received from Shri B. Ram Chandra Rao. Since commitment of the State Governments of Andhra Pradesh, Tamil Nadu, Karnataka and Kerala to support the proposal was *inter alia* reported, the comments/views of the State Governments have been sought, which are still awaited.

(c) Question does not arise.